

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 172/MP/2023**

Subject : Petition seeking in-principle approval of additional expenditure on account of Renovation and Modernization and up-rating in respect of Units 1 & 3 (2x20 MW) of the existing Maithon Hydel Power Station.

Petitioner : DVC

Respondents : JBVNLL & Anr.

Date of Hearing : **13.12.2023**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, DVC  
Shri Shivam Kumar, Advocate, DVC

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner submitted that in compliance with the directions of this Commission vide ROP of the hearing dated 13.9.2023, the Petitioner had undertaken the newspaper publication of the R&M proposal, and letters have also been addressed to the Respondent discoms in this regard. The learned counsel added that no objections/replies have been received from any of the parties/Respondents.

2. None was present on behalf of the Respondents, despite notice.
3. The Commission, after hearing the learned counsel for the Petitioner, reserved its order in the matter.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

